

SPECIAL BENCH

ITEM NO.197

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.76/ALD/2023

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	POONAM RAJ SHARMA V/S BANK OF BARODA & ORS.
UNDER SECTION	94 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

None

: For the petitioner

Ms. Salonee Keshwani, Adv.

: For the Respondent

ORDER

- 1. Ld. Counsel representing the respondent/Bank of Baroda is present through VC.**
- 2. Ld. Counsel representing the Respondent Bank states that the OTS proposal is being considered by the Bank.**
- 3. In the interest of justice, the matter is adjourned for further hearing on 11th September, 2024 before the Regular Bench.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*